FINANCE BILL, 2004

Title: Consideration and passing of the Finance Bill, 2004.

SHRI JASWANT SINGH: Sir, I beg to move *

"That the Bill to continue for the financial year 2004-2005 the existing rates of income-tax and the levy of the National Calamity Contingent duty and the National Calamity Contingent Duty of Customs on certain items, be taken into consideration."

MR. SPEAKER: The question is:

"That the Bill to continue for the financial year 2004-2005 the existing rates of income-tax and the levy of the National Calamity Contingent duty and the National Calamity Contingent Duty of Customs on certain items, be taken into consideration."

The motion was adopted.

MR. SPEAKER: The House will now take up clause-by-clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

SHRI JASWANT SINGH: I beg to move:

"That the Bill be passed."

MR. SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

Mr.Speaker: The House now stands adjourned till 11.00 a .m. tomorrow

19.21 hrs

The Lok Sabha then adjourned till Eleven of the Clock on Thursday, February 5, 2004 / Magha 16, 1925 (Saka).
